

Misc (J) Case No 02/2021

ORDER

10-11-2022

C.R. is put up today.

In Pursuant to the Hon'ble Gauhati High Court's Notification No. HC.VII-22/2022/8603/A, dated 28-09-2022, the case is withdrawn to my Court and transferred the same to the Court of Ld. District Judge, Biswanath for disposal.

Sd/-

District Judge,
Sonitpur, Tezpur